

imparting education in modern subjects. Information on State-wise quantum of financial grants provided under the scheme on the introduction of modern subjects in madarasas during 2005-06 is as follows:

	(Rs. in lakhs)
Andhra Pradesh	35.20
Bihar	79.92
Kerala	59.04
Orissa	168.96
Madhya Pradesh	384.00
Maharashtra	3.16
Uttar Pradesh	235.25
Tripura	45.72
TOTAL:	1011.25

The Maulana Azad Educational Foundation, under the purview of the Ministry of Minority Affairs implements educational schemes for the benefit of the educationally backward minorities. The Foundation does not give any assistance to madarasas.

Introduction of new elective subjects

*264. SHRI AMIR ALAM KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the CBSE will introduce several new elective subjects to students of class XI and XII, who wish to break away from the regular subjects;

(b) if so, the details of those elective subjects being offered to the students;

(c) whether the curriculum for elective subjects in each discipline has been developed and the schools have been informed about the introduction of the subjects; and

(d) the steps his Ministry would take to tackle the problem of shortage of teachers for teaching these subjects?

[11 December, 2006]

RAJYA SABHA

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) CBSE introduces new elective subjects in the higher secondary stage from time to time based on the felt need of the students and the society.

(b) and (c) CBSE has proposed to introduce the following three new subjects as electives at the higher secondary stage:—

(i) Creative Writing and Translation Studies

(ii) Human Rights and Gender Studies

(iii) Heritage Crafts

CBSE has planned to inform the schools about introduction of these subjects as soon as the text books are ready.

(d) It would be for the schools opting for the new courses to make available suitable teachers to teach the new subjects.

Remuneration to Anganwadi Workers and Helpers

*265. SHRI TAPAN KUMAR SEN:

SHRI CHITTABRATA MAJUMDAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Integrated Child Development Scheme is a Central Government Scheme;

(b) the remuneration paid to the Anganwadi Workers and Helpers by Government;

(c) whether Government have received any representation for increasing the remuneration of Anganwadi Workers and Helpers;

(d) whether it is the policy of Government to 'retire' Anganwadi Workers and Helpers who have reached 58 years of age;

(e) if so, whether the retired Anganwadi Workers and Helpers are being provided with any pension or gratuity;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?